

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 188/SM/2012

Sub : Calculation of total transfer capacity, available transfer and transmission Reliability margin.

Date of Hearing : 20.2.2013

Coram : Dr. Pramod Deo. Chairperson
Shri S. Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member
Shri A S Bakshi, Member(EO)

Respondent : National Load Despatch Centre, New Delhi

Parties present : Shri S. K. Soonee, POSOCO
Shri V.K.Agarwal, POSOCO
Shri S.R. Narasimhan, POSOCO
Shri S.S. Barpanda, POSOCO
Mis Jyoti Prasad, POSOCO
Shri S.C. Saxena, POSOCO
Shri Vikas Saxsena, JPL
Shri Uday Shankar, NTPC
Shri R.V. M.M. Rao, PGCIL

Record of Proceedings

The staff the Commission brought to the notice of the Commission that CTU vide its letter dated 8.2.2013 has sought three weeks time to file requisite information called vide ROP dated 29.1.2013.

2. Accordingly, Commission directed CTU to file required information on or before 8.3.2013.

3. The petition shall be listed for hearing on 19.3.2013. The representatives of CEA and CTU shall be present to assist the Commission.

By order of the Commission

**Sd/-
(T. Rout)
Joint Chief Legal**